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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/232/(IB)/2017  
NAME OF THE PETITIONER(S) : METECNO INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : HYOSON AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 (e) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	<i>K. S. Dlangman</i> Hyosan Automotive India Pvt Ltd	<i>K.S. Dlangman</i> Cnl for Respondent	<i>[Signature]</i>
2)	<i>T. L. Ramesh</i>	<i>Advocate</i>	<i>[Signature]</i>

ORDER

Counsel representing both the parties are present. Heard the argument of the respondent in part. Counsel for petitioner is directed to make his submissions regarding the compliance of provisions as per the IB code, 2016. Put up on 08.08.2017 at 10.30 A.M.

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)